

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1383
ANSWERED ON:09.12.2004
UNAUTHORISED PETROL PUMPS
Mehta Shri Alok Kumar

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the attention of the Government has been drawn towards the unauthorized petrol pumps being run in various parts of the country including Delhi; and

(b) if so, the details thereof and the action being taken against them?

Answer

MINISTER OF PETROLEUM & NATURAL GAS & PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) & (b): There have been a few cases of unauthorized (benami) operation of retail outlets (petrol pumps), belonging to the public sector oil marketing companies (OMCs), in the country, including in the National Capital Territory of Delhi. The OMCs have taken / initiated necessary action in those cases as per the provisions of the dealership agreements, etc., including termination of the dealership, in accordance with extant Marketing Discipline Guidelines (MDG).